

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15160/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAJRAJ SINGH ETC.

Respondent(s)

Date : 09-04-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete on respondent Nos.1, 2, 3 and 5 but none has entered appearance.

Service is incomplete on respondent No.4. Ld. Counsel for the petitioner - State of U.P. prays for further time to file fresh particulars in that regard. The earlier order of this Court indicates that the petitioner has already been granted final opportunity to do so. In such circumstances, prayer is refused.

Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders.

AVANI PAL SINGH
Registrar